**NATIONAL COMPANY LAW TRIBUNAL**
**COURT-I, MUMBAI BENCH**

Item 19

**C.P (IB)2839/MB/2019**

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.01.2023**

NAME OF THE PARTIES **: Pravinchandra P Vora**
**V/s**
**Kavya Buildcon Private Ltd**

*Appearance (via video-conference):*
For the Applicant : Adv. Dhruva Gandhi a/w Adv. Rubina Khan, Adv. Mohammed Varawala i/b Fortis India Law
For the Respondent : Adv. Riya Thakkar i/b Tushar Goradia

Section 7 of the IBC, 2016

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**ORDER**

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **28.02.2023.**

**Sd/-**
SHYAM BABU GAUTAM
Member (Technical)

**Sd/-**
JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash